

Declaration of Assets and Liabilities

Year : 2012

I, **Vijay Kumar Sinha**, son of **Late Shri Sharda Raman Singh** aged about **46 years** belonging to **Member of Bihar Vidhan Sabha** (168, Lakhisarai constituency) give herein below the details of the assets (immovable, movable bank balance etc) of myself, my spouse, and dependents.

A. Details of Movable Assets

(Assets in joint name including the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse(s) Name: Shushila Devi	Dependent 1. Name: Priti Bhardwaj	Dependent 2. Name: Priya Bhardwaj	Dependent 3. Name: Kanhaiya Bhardwaj	Dependent 4. Name: Govind Bhardwaj
(i)	Cash balance as on 31.03.2012	74,505.00	2,00,000.00	-	-	-	-
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies. Balance as on 31.03.2012						
1	Canara Bank, A/c. No.: 19301, Kadam Kuan, Patna	1,92,621.00	-	-	-	-	-
2	Axis Bank, A/c. No.: 142010100183307, Dak Bunglow Road,	1,59,002.00	-	-	-	-	-
3	Canara Bank, A/c. No.: 3064, G.M. Road, Patna	14,200.00	-	-	-	-	-
4	SBI, A/c. No.: 30122936877, Secretariat, Patna	2,82,845.00	-	-	-	-	-
5	Canara Bank, A/c. No.: 5181, Baddi, Himanchal Pradesh	57,031.00	-	-	-	-	-
6	Canara Bank A/c No. 1240 (Lakhisarai)	1,24,538.00	-	-	-	-	-
7	Canara Bank, A/c. No.: 4069, G.M. Road, Patna	-	16,734.00	-	-	-	-
8	Canara Bank, A/c. No.: 19207, Kadam Kuan, Patna	-	1,64,086.00	-	-	-	-
9	Canara Bank, A/c. No.: 5187, Baddi, Himanchal Pradesh	-	16,527.00	-	-	-	-
10	Axis Bank, A/c. No.: 142010100183208, Dak Bunglow Road, Patna	-	4,86,932.00	-	-	-	-
11	Axis Bank, A/c. No.: 142010100239790, Dak Bunglow Road, Patna	-	-	-	-	-	14,593.00
12	Axis Bank, A/c. No.: 142010100243254, Dak Bunglow Road, Patna	-	-	-	-	1,03,304.14	-
13	Axis Bank, A/c. No.: 142010100239783, Dak Bunglow Road, Patna	-	-	-	1,18,427.25	-	-
14	Axis Bank, A/c. No.: 142010100239745, Dak Bunglow Road, Patna	-	-	21,999.72	-	-	-
15	PNB, A/c. no.: 287051, Station Road, Barh, Patna (HUF A/c.)	7,007.00	-	-	-	-	-
16	Fixed Deposit with Canara Bank,						
	a. 0357401004956	62,938.00	-	-	-	-	-
	b. 0357401004953	94,393.00	-	-	-	-	-
	c. 0357401004954	94,393.00	-	-	-	-	-
	d. 0357401004955	94,393.00	-	-	-	-	-
	e. 0357401004957	94,393.00	-	-	-	-	-
	f. 0357401004958	94,393.00	-	-	-	-	-
	g. 0357401004960	94,393.00	-	-	-	-	-
	h. 0357401004959	-	1,78,175.00	-	-	-	-
	i. 0357401006513	-	45,267.00	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies.						
1	12955 Shares of Tribhuvan Dev. & Const. Pvt. Ltd.	79,950.00	-	-	-	-	-
2	200 Shares of Power Grid Ltd.	20,302.00	-	-	-	-	-
3	25 Shares of GMR Infra Ltd.	3,769.00	-	-	-	-	-

Vijay Kumar Sinha *G.M. Road Patna*

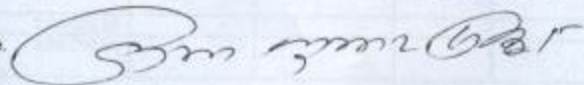
A. Details of Movable Assets

(Assets in joint name including the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse(s) Name: Shushila Devi	Dependent 1. Name: Priti Bhardwaj	Dependent 2. Name: Priya Bhardwaj	Dependent 3. Name: Kanhaiya Bhardwaj	Dependent 4. Name: Govind Bhardwaj
4	18000 Shares of Shiva Biogenetic Pharmaceuticals Pvt. Ltd.	18,00,000.00	-	-	-	-	-
5	300 Shares of Nova Iron & Steel Ltd.	3,000.00	-	-	-	-	-
6	96 Shares of JSW Ispat Steel Limited	-	2,150.40	-	-	-	-
7	37 shares of Reliance Power Limited	-	4,824.80	-	-	-	-
8	10500 Shares of AIOCCL	-	1,05,000.00	-	-	-	-
9	500 Shares of Tribhuwan Dev. & Const. Pvt. Ltd.	-	5,000.00	-	-	-	-
10	150 Shares of RNRL	-	4,417.00	-	-	-	-
11	150 Shares of ISPAT IND	-	15,934.00	-	-	-	-
12	10000 Share of Shiva Biogenetic Pharmaceuticals Pvt. Ltd.	-	10,00,000.00	-	-	-	-
(iv)	Other financial instruments, NSS, Postal Savings, LIC Policies, etc.						
1	LIC Money Plus	10,000.00	1,00,000.00	-	5,34,903.00	-	-
	LIC Policy No. Dated Sum Assured Premium						
2	511528383 - 20.03.1999 - Rs. 1,00,000/- Rs. 10,774/-	1,40,062.00	-	-	-	-	-
3	513081236 - 05.01.2003 - Rs. 2,00,000/- Rs. 22,091/-	2,20,910.00	-	-	-	-	-
4	511529977 - 23.03.1999 - Rs. 1,92,000/- Rs. 21,328/-	-	2,98,592.00	-	-	-	-
5	513082540 - 01.01.2003 - Rs. 2,00,000/- Rs. 21,790/-	-	2,17,900.00	-	-	-	-
6	511711991 - 22.03.2000 - Rs. 1,00,000/- Rs. 12,326/-	-	-	1,60,238.00	-	-	-
7	511711990 - 22.03.2000 - Rs. 1,00,000/- Rs. 9,157/-	-	-	-	1,19,041.00	-	-
8	511711992 - 22.03.2000 - Rs. 1,50,000/- Rs. 9,819/-	-	-	-	-	-	1,27,647.00
9	511711993 - 22.03.2000 - Rs. 1,00,000/- Rs. 8,310/-	-	-	-	-	1,08,030.00	-
(v)	Motor Vehicles - "Tavera" (Written Down Value)	1,91,585.00	-	-	-	-	-
	Motor Vehicles - "Tavera" at cost (approx as on 31.12.2012)	10,50,000.00	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)						
1	50 Gms. (approx) Gold Ornaments received as gift at the time of marriage & other occasion (cost nil, estimated market value)	1,55,000.00	-	-	-	-	-
2	350 Gms. (approx) Gold Ornaments received as gift at the time of marriage & other occasion (cost nil, estimated market value)	-	10,85,000.00	-	-	-	-
(vii)	Other assets, such as values of claims interests.						
1	Deposit with Shiva Biogenetic Pharmaceuticals Pvt. Ltd.	-	-	-	-	-	-
2	Revolver & Rifle	77,181.00	-	-	-	-	-
3	Capital balance with Shiva Enterprises as on 31.03.2012	-	95,63,856.82	-	-	-	-
4	Capital balance with Shiva International as on 31.03.2012 (O/B)	-	65,250.00	-	-	-	-
5	House hold goods & article (approx)	-	3,00,000.00	-	-	-	-
6	Other Deposits as on 31.03.2012	-	14,83,000.00	-	-	-	-
		52,92,804.00	1,53,58,646.02	1,82,237.72	7,72,371.25	2,11,334.14	1,42,240.00

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependent here means a person substantially depends on the income of the candidate.



B. Details of Immovable Assets

[Note: Properties in joint ownership including the extent of joint ownership will also have to be indicated]

Description						Self (At Cost)		Spouse(s) Name: Shushila Devi		Dependent 1. Name: Priti Bhardwaj	Dependent 2. Name: Priya Bhardwaj	Dependent 3. Name: Kanhalya Bhardwaj	Dependent 4. Name: Govind Bhardwaj
		Location	Khesra No. /Plot No.	Khata No.	Area	At Cost	Estimated Mkt. Value	At Cost	Estimated Mkt. Value				
(i)	Agricultural Land -	Singhchak, Chanan, Lakhisarai	1300	173	66 Dcml	1,56,933.00	6,60,000.00	-	-	-	-	-	-
	Agricultural Land	Maranchital, Mokama			1 Bigha	-	-	5,667.00	3,33,333.00	-	-	-	-
	Agricultural Land	Jainagar, Lakhisarai	489	3	6.5 Dcml	12,01,436.00	13,00,000.00	-	-	-	-	-	-
	Agricultural Land	Jainagar, Lakhisarai	302	94	6.875 Dcml	-	-	12,21,836.00	13,00,000.00	-	-	-	-
(ii)	Non-Agricultural Land												
	Plot of Land	Dattawadi, Pune	35		4067 Sft.	4,76,900.00	10,00,000.00	-	-	-	-	-	-
	Plot of Land	Dattawadi, Pune	35		3633 sft.	-	-	4,60,000.00	10,00,000.00	-	-	-	-
	Plot of Land	Barh, Dist Patna.						32,000.00	3,00,000.00	-	-	-	-
(iii)	Commercial & Residential Building	Sandalpur, Kumhrar, Patna	1176		1.6 Kattha Land	9,50,580.00	30,00,000.00	-	-	-	-	-	-
	Commercial & Residential Land & Building (underconstruction)	Muharampur, Exhibition Road, Patna	-	-	1408 Sft.	40,47,858.00	55,00,000.00	-	-	-	-	-	-
	Commercial & Residential Land & Building (underconstruction)	Muharampur, Exhibition Road, Patna	-	-	1408 Sft.	-	-	27,64,368.00	50,00,000.00	-	-	-	-
(iv)	Residential & Commercial House Property	Kadam Kuan, Dist Patna.	-	-	-	-	-	1,97,000.00	15,00,000.00	-	-	-	-
	Residential Flat	Flat No.D/5 Tribhuan Shanti Enclave, Road No.1/B, Rajendra Nagar, Patna	-	-	-	-	-	4,70,000.00	10,00,000.00	-	-	-	-
(v)	Commercial Building	Station Rd, Barh			12.5 dhur	5,00,000.00	12,00,000.00						
(vi)	Shop	Station Rd, Barh	-	-	-	-	-	16,000.00	10,00,000.00	-	-	-	-
(vi)	Interest in HUF Property:-												
	20% share of House Property	Delhi (Uttam Nagar)-	25	77	8 Dhur	-	6,00,000.00	-	-	-	-	-	-
	20% share of Land	Barh, Dist. Patna.	458	214	14 Kattha	-	3,00,000.00	-	-	-	-	-	-
	20% share of Land	Barh, Dist- Patna	427	1313	6 Kattha	-	2,00,000.00	-	-	-	-	-	-
	20% share of Land	Station Bazar in Barh, Dist Patna	83	359	1/2 Kattha	-	50,000.00	-	-	-	-	-	-
	20% share of Land	Gulab Bagh, Barh, Patna	559	379	28 Kattha	-	5,00,000.00	-	-	-	-	-	-
	20% share of Land	Sahnaura Dist Patna	117	02	7 Kattha	-	3,00,000.00	-	-	-	-	-	-
	20% share of Land	Bachaspatinagar Dist Patna	129	129	1 Kattha	-	3,00,000.00	-	-	-	-	-	-

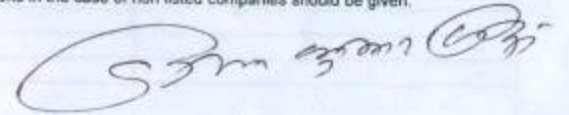
Signature

B. Details of Immovable Assets

[Note: Properties in joint ownership including the extent of joint ownership will also have to be indicated]

Description					Self (At Cost)		Spouse(s) Name: Shushila Devi		Dependent 1. Name: Priti Bhardwaj	Dependent 2. Name: Priya Bhardwaj	Dependent 3. Name: Kanhaiya Bhardwaj	Dependent 4. Name: Govind Bhardwaj
	Location	Khesra No. /Plot No.	Khata No.	Area	At Cost	Estimated Mkt. Value	At Cost	Estimated Mkt. Value				
20% share of Land	Main Road, Bariyarpur, Barh, Dist Patna	124	23	7 Kattha	-	1,50,000.00	-	-	-	-	-	-
20% share of Land	Bariyarpur, Barh, Dist Patna	107	03	8 Kattha	-	2,50,000.00	-	-	-	-	-	-
Plot of Land	Patna Bypass Rd, Patna	872	1147	2.5 Kattha	-	10,00,000.00	-	-	-	-	-	-
20% Share of Land	Sharda Place, Barh, Patna	457, 460, 453, 460	268, 307, 272, 360, 306	26 Katha	-	6,00,000.00	-	-	-	-	-	-
20% Share of Agricultural Land	Badpur, Mokama, Dist- Patna	In various plot		15 Bigha	-	15,00,000.00	-	-	-	-	-	-
					73,33,707.00	1,84,10,000.00	51,86,871.00	1,14,33,333.00	-	-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.
Dependent here means a person substantially depends on the income of the candidate.



I give herein below the details of my liabilities/overdue to public financial institutions and Government dues: -
[Note: Please give separate details for each item]

S. No.	Description	Name & address of Bank/Financial institution(s)/ Department(s)	Amount outstanding as on 31.03.2012
(a)	(i) Loans from Banks		
	Self	Canara Bank-Govind Mitra Road Branch, Patna	6,04,995.00
	Self with spouse (Joint)	AXIS Bank-Exhibition Road Branch, Patna	15,96,702.00
	HUF	PNB, Station Road, Barh, Patna	1/3 of Rs. 11,27,000/- 3,75,000 approx
	(ii) Loans from financial institutions	N.A.....	-
	(iii) Government dues (Car Loan)	Bihar Vidhan Sabha	8,00,000.00
	a) Dues to departments dealing with government accomodation	N.A.....	-
	b) Dues to departments dealing with supply of water	N.A.....	-
	c) Dues to departments dealing with supply of electricity	N.A.....	-
	d) Dues to departments dealing with telephones	N.A.....	-
	e) Dues to departments dealing with government transport (including aircrafts and helicopters)	N.A.....	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto when income tax return filed. Give also Permanent Account Number (PAN)]	Return filed up to Assessment Year-2012-13 PAN-AJHPS6335E	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N.A.....	-
		N.A.....	-
	(iii) Sales tax [Only in case of property business].	N.A.....	-
	(iv) Property tax	N.A.....	-

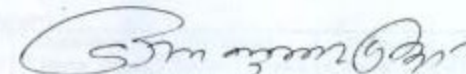
G. B. Singh

4. My education qualifications are as under:

(Give Details of School and University Education)

(Name of School / University and the year in which the course was completed should also be given.)

<u>Examination</u>	<u>Institution</u>	<u>Year of Passing</u>
1. Matriculation	B.S.E.B.	1983
2. Intermediate	Patna University	1985
3. Diploma in Civil Engineering	Begusarai Polytechnic College	1988

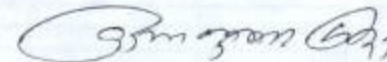


DEPONENT

VERIFICATION

I, The deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from.

Verified at Patna This the 15 Day of March, 2013



DEPONENT